

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

NOTICE

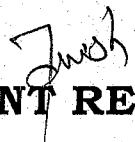
The following Bench wise case fixed for hearing on **26.08.2026** which is declared as a closed Holiday on account of “ **Id-e-Milad (Birthday of Prophet Mohammad)** ”. The case is adjourned to respective date as shown below:-

Bench	Cases Fixed on 26.08.2026	Case Adjourned to
D	1	28.09.2026

Mumbai

Dated: - 07.09.2026

By order


ASSISTANT REGISTRAR